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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD

O.A.No.991/96

Date of Order: 19.8.96

BETWEEN:

M.Ramachandra Rao

.. Applicant.

AND

1. The Chief General Manager,
Telecommunications,
Hyderabad - 1.
2. The General Manager,
Finance, O/o the Chief General Manager,
Telecommunications, Hyderabad - 1.
3. The Executive Engineer,
Telecommunications Electrical,
Tirupathi - 1.
4. T.Raghunatha Reddy. A.A.O.,
O/o The Optical Fibre Cable
Project, Tirupathi.

.. Respondents.

Counsel for the Applicant

.. Mr.K.K.Chakravarthy

Counsel for the Respondents

.. Mr.V.Rajeswara Rao

CORAM:

HON'BLE SHRI R.RANGARAJAN : MEMBER (ADMN.)

J U D G E M E N T

X As per Hon'ble Shri R.Rangarajan, Member (Admn.) X

Heard Mr.K.K.Chakravarthy, learned counsel for the applicant and Mr.V.Rajeswara Rao, learned standing counsel for the respondents.

2. The applicant in this OA is working as Accounts Officer under R-3 at Tirupati. He was transferred to Cuddapah vide the impugned transfer order No.TAC/PC-6/2-KW, dated 14.8.96 (A-4). R-4 is posted ~~vice~~ the applicant by the ^{referred} ~~above~~ impugned order. This OA is filed assailing the transfer order.

A

.. 2 ..

3. The applicant submits that he came to Andhra Pradesh Region on transfer from Calcutta in the year 1991. Initially he was posted at Kurnool and thereafter he was transferred to Ongole. From Ongole he was posted to Tirupati and he joined at Tirupati in September 1993. He has completed in Tirupati only 3 years. The rule provides that an officer cannot be retained one place for more than 4 years in an office and 6 years in a place. As he has not completed more than 4 years in Tirupati in that office he is eligible to be retained at Tirupati. Further he states that R-4 was waiting to be posted at Tirupati though he was to be promoted earlier. He managed to get posting at Tirupati by some means.

4. The next contention of the applicant is that his children are studying at Tirupati and shifting them in the middle of the session will harm their interest. Further his wife and mother are sick who need medical attention which is available at Tirupati. By transfer he cannot give that much of medical attention at Cuddapah. In view of the above he press that he may be retained at Tirupati either in the office in which he is working or any other office at Tirupati.

5. The applicant had sent a telegram dated 15.8.96 (A-5) to R-2 for his retention at Tirupati.

6. Under the circumstances, the following direction is given:
The applicant may, if so advised, file a representation addressed to R-1 by RPAD taking all the available contentions. If such a representation should be disposed of within 45 days from the date of receipt of the representation. Till such time the representation is disposed of the applicant may be granted leave if he applies for the same in accordance with the rules.

7. The OA is ordered accordingly at the admission stage itself. No costs.

(R.RANGARAJAN)
Member (Admn.)

Dated: 19th August, 1996
(Dictated in Open Court)

Dy. Registrar (A)

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1.3.1

O.A.NO. 991/96

Copy to:

1. The Chief General Manager,
Telecommunications,
Hyderabad - 1.
2. The General Manager,
Finance, O/O the Chief General Manager,
Telecommunications,
Hyderabad.
3. The Executive Engineer,
Telecommunications Electrical,
Tirupathi - 1.
4. One copy to Mr.K.K.Chakravarthy, Advocate,
CAT, Hyderabad.
5. One copy to Mr.V.Rajeswar Rao, Addl.CGSC,
CAT, Hyderabad.
6. One copy to Library, CAT, Hyderabad.
7. One duplicate copy.

YLKR

1/23/8 C.C. by
9/8/96

TYPED BY
COMPARED BY

CHECKED BY
APPROVED BY

THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH HYDERABAD

THE HON'BLE SHRI R. RANGARAJAN: M(A)

DATED: 19/8/96

ORDER/JUDGEMENT

D.A. NO./R.A./C.P. NO.

in
D.A. NO. 991/96

ADMITTED AND INTERIM DIRECTIONS ISSUED
ALLOGED

DISPOSED OF WITH DIRECTIONS

DISMISSED

DISMISSED AS WITHDRAWN

ORDERED/REJECTED accordingly at admission stage

NO ORDER AS TO COSTS.

YLR

II COURT

No Spoke Copy

केन्द्रीय प्रान्तिक अधिकार
Central Administrative Tribunal
DESPATCH

21 AUG 1996 N.Y.

हैदराबाद व्यापीठ
HYDERABAD BENCH